

14.

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/147/IB/2018  
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL  
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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Gauthanjalli  
for M/s. Aijar & Dolia

Respondent

Gauthanjalli

2. Bavani Security

R. RAGHAVENDRAN  
Cnf for OC

OC

ORDER

Counsel representing both parties are present. Counsel for respondent prayed for time for making submissions. At request, time is enlarged. Put up on 28.09.2018.

-sd-  
[K. ANANTHA PADMANABHA SWAMY]

MEMBER(JUDICIAL)